

(a) whether Government have received any representations from coffee growers in the country with regard to the increase in export duty on coffee during the month of October, 1986 ; and

(b) the particulars of increases in export duty on coffee introduced during the past twelve months ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Yes, Sir. Export duty on coffee has been increased twice in the last twelve months ; once in January, 1986, from Rs. 300/- per quintal to Rs. 600/- per quintal, and again in October, 1986, from Rs. 600/- per quintal to Rs. 1000/- per quintal.

Setting up of Stock Exchange Fund at Bangalore

5056. SHRI V. S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether in pursuance of Government directive Stock Exchange fund has been set up in Bangalore Stock Exchange ; and

(b) if not, when will this fund be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The Bangalore Stock Exchange is working out the modalities of the setting up of a Customers' Protection Fund. Meanwhile, the scheme prepared by the Bombay Stock Exchange is being circulated to all the other Stock Exchanges for consideration and adoption. The Fund is expected to be set up shortly.

Discontinuance of Special Increment to Central Government Employees

5057. SHRI V.S. KRISHNA IYER : SHRIMATI SHANTI DEVI : Will the Minister of FINANCE be pleased to state ;

(a) whether it is a fact that the special increment previously sanctioned to those Central Government employees who have undergone family planning operations has been discontinued while implementing the new pay scales of Fourth pay Commission ; and

(b) if so, whether Government propose to restore the special increment already sanctioned in the new pay scales of the Central Government employees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

Delay in Getting Income Tax Refunds

5058. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether it has come to the notice of Government that there is inordinate delay in getting Income Tax refunds ;

(b) how many refund cases are pending in Karnataka Circle ; and

(c) whether Government propose to consider constituting a refund cell in Income Tax Department particularly in Karnataka circle ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) 734 cases are pending in Karnataka Circle, out of which only 68 are more than three months' old.

(c) In view of the position explained in reply to part (b), there is no proposal to constitute a Refund Cell in Karnataka Charge.